I am glad, Sir, that in the Committee, as in this House, this very delicate problem has been examined in a very dispassionate, realistic and objective manner. Our approach throughout has been one which I need not state in many words. It is indicated in Chapter II of the Report. I would invite the special attention of the Members of this House to that Chapter so that in dealing with this problem we may not be obsessed by any wrong notions and if there is any narrow-mindedness anywhere that may be shed off and the realities of the situation may be appreciated by all.

I am thankful to the friends who have been working for Hindi in the South for many many years. The people of the South have spent lakhs of rupees in training their own sons and daughters in Hindi. Even today thousands of workers are engaged in this national and patriotic work there. So if we want speedy advance, let us join hands with them. let us help them and let us see that the cause which they have been serving self lessly is to some extent advanced also through the little assistance that we may be able to give.

Sir, in the Committee this Report was considered, as I have submitted, in a rational and national way. No party considerations, no regional considerations, no linguistic considerations created any bias or any malice whatsoever and that is the spirit in which we have to function in this country not only in this particular field but in all other fields and if we do that I think we shall soon attain that position which we deserve in the comity of nations.

---

5 P.M.

HALF-AN-HOUR DISCUSSION *RE*: CIVIL AVIATION TRAINING CENTRES

बाबू गोपीनाथ सिंह (उत्तर प्रदेश) : श्रीमान् जी, आज इस वाद-विवाद को उठाते हुए मुझे एक प्रकार का दुख: है। मैं अपनी सरकार के ऊपर और इस सरकार की नीति के ऊपर, आजकल की संसद् के निर्णयों के ऊपर हमेशा से गर्व करता आया हूं, लेकिन उस दिन हमारे मंत्रीगणों ने जो मेरे प्रश्नों का उत्तर दिया उससे मेरे उस घमंड को थोड़ी सी ठेस लगी, खास तौर से उस जवाब से जो श्रीमान् एस० के० पाटिल ने दिया। उन्होंने अपने उत्तर में यह कहा कि सिविल एविएशन ट्रेनिंग सेन्टर, इलाहाबाद में जो हवाई जहाज की ट्रेनिंग की जाती है उसमें किसी प्रकार का समाजवादी पैटर्न का सवाल नहीं उठता है। उन्होंने कहा कि आखिरकार ये लोग शिक्षा पाकर के बड़ी तनख्वाहें हासिल करते हैं और हमें इस स्कीम पर काफी खर्च करना पड़ता है। इसलिये साढ़े तीन हजार की फीस दो वर्ष में जो ली जाती है वह ज्यादा नहीं है। यद्यपि श्री अहमद मोहिउद्दीन साहब ने इस बात को इन शब्दों में नहीं कहा, लेकिन उन्होंने भी यह कहा कि यह फीस दो साल के लिये है और हजारों में देखी जाती है, इसलिये यह ज्यादा मालूम होती है लेकिन यह ज्यादा नहीं है। मैं आप से यह निवेदन करना चाहता हूं कि गरीब किसान के बच्चों के लिये, गरीब मजदूर के बच्चों के लिये, दफ्तरों के चपरासियों के बच्चों के लिये, इस संसद् के अधिकांश मेम्बरों के बच्चों के लिये, सेक्रेटेरिएट के क्लर्कों के बच्चों के लिये जो अक्ल में किसी से कम नहीं हैं, काफी हृष्ट पुष्ट हैं, काफी मजबूत हैं, हर तरह की योग्यता रखते हैं, उन के लिये साढ़े तीन हजार इकट्ठा कर के इस प्रकार की ट्रेनिंग देना कैसे सम्भव है। मैं यह भी आप से निवेदन करता हूं कि यह ट्रेनिंग दो प्रकार की होती है। उस दिन हमारे मंत्रीगणों ने इस ट्रेनिंग का जो हाल बतलाया था वह पूरा नहीं बतलाया। उन्होंने पाइलेटों की केवल एक प्रकार की ट्रेनिंग की चर्चा की। वाकया यह है कि एक ट्रेनिंग चौबीस महीने के लिये है, जिस के लिये १५ हजार रुपया पेशगी ले लिया जाता

[बाबू गोपीनाथ सिंह]

है और पांच पांच हजार के चार किस्त हर छः महीने के उपरान्त पेशगी ले ली जाती है। दूसरी ट्रेनिंग १८ महीने की है और उसके लिये ढाई हजार रुपया ले लिया जाता है।

श्री ब्रज बिहारी शर्मा (उत्तर प्रदेश) : क्या पेशगी ले ली जाती है।

बाबू गोपीनाथ सिंह : जी हां, पेशगी ले ली जाती है। इस केन्द्र में ग्राउन्ड इंजीनियरिंग की भी ट्रेनिंग होती है। आजकल ग्राउण्ड इंजीनियरी और नेवीगेटर का कोर्स बन्द कर दिया गया है। ग्राउन्ड इंजीनियरिंग का कोर्स तीन साल का है और प्रति मास फी विद्यार्थी से सौ रुपया फीस ली जाती है। तीन साल तक एक विद्यार्थी १०० रुपया प्रति मास बराबर देता है। नेवीगेटर से पचास रुपया मासिक फीस चार्ज की जाती है। मैं आप से यह निवेदन करता हूं क्या हम गरीब किसान और मजदूरों के हितों की रक्षा इसी प्रकार से कर सकेंगे। हमारे विधान का जो प्रिएम्बुल (Preamble) है और हमारे विधान में जो Directive Principles of State Policy वर्णित है, जो हमारे मौलिक अधिकार उसमें सुरक्षित रखे गये है क्या उसी के अनुसार यह फीस ली जाती है। मुझे तो यह बात हरगिज समझ में नहीं आती है। मैं यह भी निवेदन करना चाहता हूं कि श्री पाटिल साहब ने यह फरमाया कि ट्रेनिंग पाने के बाद इन ट्रेन्ड आदमियों को ऊंची तनख्वाह मिलती है और जिन पर हमें ज्यादा खर्च करना पड़ता है, इसलिये हम ज्यादा फीस चार्ज करते हैं। मैं यह जानना चाहूंगा, मंत्री महोदय जी से कि फी विद्यार्थी क्या खर्च होता है? मेरी इत्तिला तो यह है कि फी विद्यार्थी पर आप चालीस हजार रुपया खर्च करते हैं और विद्यार्थी से साढ़े तीन हजार रुपया वसूल करते हैं यानी आप साढ़े छत्तीस हजार रुपया अपनी तरफ से फी विद्यार्थी बांट देते है। जब आप हर विद्यार्थी पर साढ़े छत्तीस हजार रुपया खर्च कर सकते हैं तो क्यों नहीं आप साढ़े तीन हजार रुपया और खर्च करते। इसके माने तो यह हुए कि आप ऊंची श्रेणी के आदमियों के लड़को को ही यह ट्रेनिंग देना चाहते हैं और गरीब आदमियों के लड़के इस ट्रेनिंग को हासिल नहीं कर सकते हैं, क्योंकि वे एक पैसा भी देने के लिये समर्थ नहीं है। आपने थोड़ी सी रियायत सिर्फ नेवीगेटर कोर्स में की है, लेकिन वह भी केवल पच्चीस प्रतिशत विद्यार्थियों के लिये। उनके लिये आधी फीस यानी पचास रुपया मासिक रखी गई है। इस के अतिरिक्त आपने सिर्फ शिड्यूल्ड कास्ट और शिडयूल्ड ट्राइब्स के लिये विशेष कुछ कंशेसन रखे है। लेकिन मैं अर्ज करना चाहता हूं कि कोई भी आदमी जो पढ़ा लिखा हो, जो कि एज लिमिट में आता है, जो flying aptitude test, medical fitness, personal qualities test, intell gence test में आ जाता है, उसे ट्रेनिंग से वंचित न रखा जाना चाहिये, केवल इस कारण से कि वह गरीब आदमी है, गरीब खानदान में पैदा हुआ है। इसीलिये मैं ने इस प्रश्न को आज आपके सामने प्रस्तुत किया है।

मेरी दूसरी अर्ज इस सिलसिले में यह है कि आप ने अपने सवाल के जवाब में यह भी फरमाया कि एयरक्राफ्ट मेन्टेनेंस इंजीनियर्स और नेवीगेटर कोर्स और दूसरे कोर्सेज में फिलहाल जहां आप के पास काफी प्रशिक्षित आदमी मौजूद हैं उन्हें बन्द कर दिया गया है। मैं आप से बड़े अदब से निवेदन करूंगा कि हमारी यह पालिसी बहुत गलत है। हमने जब चाहा ट्रेनिंग शुरू कर दी और जब चाहा बन्द कर दी और फिर ट्रेनिंग देने वालों को आपने पेंशन देना शुरू कर दिया क्योंकि आप के एरोड्रम और एयरक्राफ्ट मनटेनेंस का खर्च ज्यों का त्यों चल रहा है, आपको किफायत नहीं करनी पड़ती है दूसरी चीज हमें यह देखनी

है कि हमारे देश की अन्तर्राष्ट्रीय परिस्थिति कैसी है और संसार की अन्तर्राष्ट्रीय परिस्थिति कैसी है। इस का हमें अगर ज्ञान है और हम इस बात को आसानी के साथ समझते है तो किसी भी दिन ऐसी नौबत आ सकती है, किसी भी दिन ऐसी नेशनल एमरजैन्सी आ सकती है, ऐसी अन्तर्राष्ट्रीय आवश्यकता हमारे देश को पड़ सकती है कि हमें ज्यादा ट्रेन्ड टैकनिशियन्स, इंजीनियर्स और नेवीगेटर्स की जरूरत हो। उस दिन आपको यकायक यह ट्रेन्ड आदमी आसमान से नहीं मिल जायेंगे। अगर इस तरह के आदमी, शिक्षित आदमी रिज़र्व में रहेंगे तो वक्त पर काम आ सकते है। इस के अलावा मै आप से यह भी अर्ज़ करूंगा कि अभी हमें तीसरी पंचवर्षीय योजना को चलाना है और उस के लिये भी हमें अभी से तैयारी करनी है। उस पीरियड में हम ऐसी उम्मीद करते है कि जहां देश में और बातों का विकास होगा, ज्यादा एरोड्रम होंगे, ज्यादा हवाई जहाज चलेंगे, ज्यादा हवाई जहाज बनेंगे तो आपको ज्यादा इंजीनियर, नेवीगेटर और ट्रेन्ड परसनेल की जरूरत होगी। उस वक्त क्या आप जादू से हथेली पर जरूरत की चीज पैदा कर लेंगे। अभी से जब आप इंतजाम करेंगे तब ही ये आदमी आपको हासिल होंगे, जो वक्त जरूरत पर मुफीद साबित हों और आपका काम दे सकें। इस स्कीम के बारे में आप ने उस दिन यह बतलाया था कि आप इसे बन्द करने जा रहे हैं, लेकिन मेरी इत्तिला यह है कि अभी आपने बन्द नही किया है। मैं खुद बमरौली गया था, जब मैंने वहां पर जाकर जांच की तो मालूम हुआ कि अभी वहां आपके आदमी सिखा रहे हैं और सीखने वाले भी मौजूद है। लेकिन अगर आपका इरादा आगे से इस ट्रेनिंग को बन्द करने का है तो मै आपसे यह अर्ज़ करूंगा कि आपकी यह पालिसी गलत है और इस में आप तसहीह कीजिये।

उस दिन आपने यह भी कहा था कि आप कुछ विद्यार्थियों को स्कालरशिप देते है, और स्कालरशिप दे कर के आप गरीब आदमियों को प्रोत्साहित करते है, उनको मौका देते है कि वे भी ईक्वल अपारचुनिटी अमीरों के साथ पा सकें, लेकिन मै आप से यह अर्ज करूंगा कि यह बात हमारे मंत्री महोदय ने बयान तो कर दी मगर यह बात वाकयात के खिलाफ है। अभी तक किसी एक आदमी को भी स्कालरशिप नही दिया गया है और अगर दिया गया है, तो आप बतलायें। मेरी इत्तिला गलत हो सकती है। आप चूंकि गवर्नमेंट में है, आपके पास फाइल है, आप के पास आंकडे है, इस लिये आप ज्यादा सबूत के साथ चीज को रख सकते है, इत्मीनान के साथ बतला सकते है। लेकिन मेरी जो बाहिरी इत्तिला है वह यही है कि अभी तक आप ने किसी गरीब आदमी को वजीफा नहीं दिया है। मुमकिन है कि आपने किसी अमीर आदमी के साथ कोई रियायत कर दी हो, लेकिन आप यह नहीं कह सकते कि किसी मेहतर के लडके को या किसी चपरासी के लड़के को या किसी मजदूर के लड़के को या किसी किसान के लड़के को आपने कोई वजीफा दिया है या उस के साथ आपने कोई रियायत की है।

श्री अमोलख चन्द (उत्तर प्रदेश) : यह डिस्क्रिमिनेशन हुआ कांस्टिट्यूशन के मुताबिक।

बाबू गोपीनाथ सिंह : जो कुछ हुआ उसका फैसला मै मंत्री महोदय पर छोड़ता हूं। मेरी गरज यह नहीं है कि मै अपनी गवर्नमेंट की आलोचना करूं, लेकिन मै यह जरूर चाहता हूं कि जहां वे गलती कर रहे है वहां वे अपनी गलती तस्लीम करे और जिस चीज से जनता में असन्तोष है उसे दूर करने की कोशिश करे।

इस लिये मै फिर आप से यह अर्ज़ करूंगा कि आप इस तरीके से अपनी स्कीम में सुधार करें जिस से गरीब और मिडिल क्लास

[बाबू गोपीनाथ सिंह]

के लोगों को इस ट्रेनिंग के हासिल करने का ज्यादा से ज्यादा मौका मिल सके और जो स्कीम आपने बन्द कर दी है उसको आप फिर से चालू करें। इस गरज से मैं ने आज इस बहस को शुरू किया है।

मैं समझता हूं कि इस विषय पर मेरे दूसरे भाई जैसे ढगे साहब, चौहान साहब और चटर्जी साहब बोलेंगे और मंत्री महोदय को जवाब भी देना है, इसलिये मैं अपनी बात खत्म करता हूं।

SHRI NAWAB SINGH CHAUHAN (Uttar Pradesh): Sir, I want to speak.

MR. DEPUTY CHAIRMAN: You have to give notice if you want to put a question.

BABU GOPINATH SINGH: He has given notice and Mr. Dhage has also given notice.

MR. DEPUTY CHAIRMAN: But that is not sufficient.

SHRI V. K. DHAGE (Bombay): Under the rules the discussion is to be supported by two Members.

MR. DEPUTY CHAIRMAN: It is not that. The relevant rule says: "There shall be no formal motion before the Council nor voting. The member who has given notice may make a short statement and the Minister concerned shall reply shortly. Any member who has previously intimated to the Chairman may be permitted to put a question"—that too a question, not even a statement—"for the purpose of further elucidating any matter of fact." Nobody has given any notice like that.

SHRI AMOLAKH CHAND: When there is a word 'Member', that means also 'Members'. Three Members have given their names.

MR. DEPUTY CHAIRMAN: They are only supporting the half-an-hour discussion.

श्री नवाबसिंह चौहान : क्या मैं सवाल कर सकता हूं ?

MR. DEPUTY CHAIRMAN: The mover is Mr. Gopinath Singh. If there is notice of a half-an-hour discussion, that has to be supported by two Members. What you have done is you have only supported that. In addition to that you have to give notice under sub-rule (5). Sub-rule (2) says: "Provided further that the notice shall be supported by the signature of at least two other members." That is what you have done (*Interruption*). Mr. Mohiuddin.

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN): Mr. Deputy Chairman, I am obliged to Shri Gopinath Singh for raising this discussion on the Civil Aviation Training Centre. I am particularly obliged to him for having visited the institution. He has taken an interest in the working of that Centre. I am very glad that he has visited the institution. I invite the other Members of Parliament to visit the institution because, though it is not a very big institution, it is a very highly technical institution where training is given in very highly technical subjects. I wish our Members visit these institutions as often as possible and give us suggestions for improvement.

The institution, as I have just now said, is a very highly technical institution. The expenses are of a very high order. The revenues are only nominal. The budget goes up to more than Rs. 16 lakhs a year. The revenue in 1957-58 was about Rs. 86,855 and in 1958-59 it was only Rs. 66,000.

SHRI ABDUR REZZAK KHAN (West Bengal): Is it for the whole of India?

SHRI AHMED MOHIUDDIN: We are talking of the Civil Aviation Training Centre at Bamrauli near Allahabad. It is four or five miles from Allahabad.

Sir, the purpose of establishment of this Centre is that training should be imparted to pilots, to officers who work in the Communications Division of the Civil Aviation Department, to Aerodrome Officers and to Assistant Aerodrome Officers. There are two types of training. The refresher course for the Aerodrome Officers, and the *ab initio* training for the Assistant Aerodrome Officers who are freshly recruited by the U.P.S.C. There is of course the radio technical training and so on. In such a technical institution the first and the primary object always is that you should select the best candidate from amongst those who have applied for admission. That is the first and the most important condition. We try to select the best out of the applications by holding written tests as well as by interviews and by looking into their record if they have had any training in the Flying Clubs.

Sir, Babu Gopinath Singh has expressed great sentimental objections to the charge of Rs. 3,500 for two years' training on the ground that a poor man cannot come to this Centre for training Of course poor men cannot afford to pay this amount, and he unfortunately accused me that the statement I had made last time that certain facilities have been provided for poor students is not correct. I may inform him, Sir, that last year one boy of the Scheduled Caste was fully exempted from payment of Rs. 3,500

BABU GOPINATH SINGH: I have already said that I am not referring to the Scheduled Caste people. The expense incurred by him is reimbursed by the Home Ministry or the Education Ministry.

SHRI AHMED MOHIUDDIN: After all, it is the Government which is doing things, whether it is the Home Ministry or the Ministry of Transport and Communications. I am simply giving the facts, as far as I know, since I have been here.

We have also sanctioned three freeships. Three students whose family income is less than a certain amount and who deserve our help will be given three freeships, out of whom one must be a Scheduled Caste candidate. Three boys out of whom one must be of the Scheduled Caste will be given free training and he will be exempt from payment of Rs. 3,500.

BABU GOPINATH SINGH: The hon. Minister says that he will be given a freeship. I want to know how many have been given such freeships.

SHRI AHMED MOHIUDDIN: As I said, Sir, last year, as far as I know, I was personally instrumental in getting exemption for a Scheduled Caste candidate who deserved it. Now we have sanctioned three freeships for poor students out of whom one must belong to the Scheduled Caste. That is the present position. If the hon. Member asks me about what happened in 1948 or 1949, I do not know. As far as the freeships are concerned, this is exactly the position today, and I am sure that my friend, Babu Gopinath Singh, will be satisfied with the arrangements that have been made.

Regarding the cost of training at this centre, I have already mentioned that the budget is over Rs. 16 lakhs and the revenue is about Rs. 76,000 or Rs. 86,000. This is a centre where training is imparted to various trainees, as I have mentioned, in communications, aerodromes, radio techniques, and so on. The staff is common; the other expenditure is also common for all kinds of training. It is rather difficult to say what the average expenditure per pilot in the flying school will be. In 1953, a Committee was appointed to consider and report on the training of civil air pilots. They had made a rough estimate, at that time, of the total expenditure per pilot. My friend said that as far as he knew, the expenditure per pilot was about Rs. 47,000 or Rs. 48,000. He is near the mark. The

[Shri Ahmed Mohiuddin.]

figure reported by the Master Committee was Rs. 52,000. The information of my hon. friend here is approximately very correct. There is no doubt that the revenues are very small. The expenditure is very high. And my hon. friend would agree that in an institution like this, the standard of training must be high, and we should not grudge the expenditure that is incurred. I quite agree with him that we should also provide facilities for those boys who have the capacity to be good pilots. They should be given chances, and provision should be made for them, and I have mentioned that we have made such provisions.

Regarding the training of aircraft maintenance engineers, this is also a very highly technical training. The training was being given and as my hon. friend said, perhaps it is still being given. The position at the beginning of this financial year was that there were unemployed A.M.Es., and as a large number of unemployed A.M.Es. would create a situation in which there would be dissatisfaction, it was deemed desirable to wait and see what the demand for the A.M.Es. in the future would be. If we go on giving training to them, there may be some complications regarding their employment. I may inform the House that it is a mechanical training, but it is a specialised training. There is scope for employment for them in the aircraft industry, for the Indian Airlines Corporation, the Air India International and with private operators, for the maintenance of aircraft. The present position is that they are in a surplus. You might have seen the Report of the Wheatcroft Committee that was appointed to go into the cost structure.

BABU GOPINATH SINGH: Even foreign firms operating airways in India are in need of engineers.

SHRI AHMED MOHIUDDIN: Yes, Sir. We had made enquiries from all those who would employ these technicians as to what their approximate requirements during the next one or two or three years would be. We had made enquiries, as we always do, from the operators regarding their requirements of pilots. In this case, the position, as far as the training of the A.M.Es. or others is concerned, is that it is under review, and as soon as we know that there will be some scope for further employment, the training will be started.

The last point that I would like to deal with is that we found that in the radio technician line, the number of applicants coming for employment from the Scheduled Castes was very small and a very few of them had had this particular kind of training. The Department has considered the question and is now starting a course of training for eighteen months only generally for the Scheduled Caste boys who will, in the first instance, be selected for employment, and they will be given training there without the fee that is usually charged for them. I am sure that this information will be welcomed by my hon. friend, Babu Gopinath Singh, and I hope that this new scheme will be a success.

Thank you very much.

MESSAGE FROM THE LOK SABHA

THE TRAVANCORE-COCHIN VEHICLES TAXATION (AMENDMENT AND VALIDATION BILL, 1959

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:—

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Travancore-Cochin Vehicles Taxation (Amend-